

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 08.09.2022 (THURSDAY)

COURT -II

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|--------------------------------------|---|-------------------------------|-------------------------------------|
| 1. | Competition App. (AT) No. 25 of 2022 | People for Animals Through its Trustee Gauri Maulekhi Vs. Competition Commission of India & Ors. | Amritananda Chakravorty | Shama Nargis Parthsarathi Jha-R2 |

For Admission (Fresh Cases)

| | | | | |
|-----------|---------------------------------|--|---------------|--------------------|
| 2. | Comp. App. (AT) No. 158 of 2022 | Universal Conveyor Beltings Ltd. & Ors. Vs. Amrex Marketing Pvt. Ltd. & Ors. | Gaurav Tanwar | Niharika Ahluwalia |
| 3. | Comp. App. (AT) No. 161 of 2022 | Dr. Subodh Kumar Das & Ors. Vs. Dr. Kedarnath Panda & Ors. | Rajat Jariwal | Manisha Chaudhary |

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- 2. Website: www.nclat.nic.in**

**By order of Hon'ble Chairperson
-sd/-
Registrar**